

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation
Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NAVRANG
ROADLINES PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	NAVRANG ROADLINES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	08/06/2000
3.	Authority under which corporate debtor is incorporated /registered	Roc-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U06301GJ2000PTC038173
5.	Address of the registered office and principal office (if any) of corporate debtor	G-13 VIJAY PLAZA, OPP. DAIRY KANKARIA ROAD AHMEDABAD – 380 022
6.	Date of closure of Insolvency Resolution Process	24/08/2020
7.	Liquidation commencement date of corporate debtor	17/09/2020
8.	Name and registration number of the insolvency professional acting as liquidator	SACHIN DINKAR BHATTBHATT IBBI/IPA-003/IP-N000138/2017-2018/11514
9.	Address and e-mail of the liquidator, as registered with the Board	A-103, YOGIRAJ VILLA 2, BEHIND ISCON HEIGHTS, KUNAL CROSS ROADS, GOTRI- LAXMIPURA ROAD, GOTRI, VADODARA - 390023, GUJARAT E.MAIL – sachin.bhattbhatt@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	A-103, YOGIRAJ VILLA 2, BEHIND ISCON HEIGHTS, KUNAL CROSS ROADS, GOTRI- LAXMIPURA ROAD, GOTRI, VADODARA - 390023, GUJARAT E.MAIL – sachin.bhattbhatt@gmail.com
11.	Last date for submission of claims	17/10/2020

Notice is hereby given that the National Company Law Tribunal Ahmedabad has ordered the commencement of liquidation of the NAVRANG ROADLINES PRIVATE LIMITED on 17/09/2020.



The stakeholders of NAVRANG ROADLINES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 17/10/2020, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sachin Bhattbhatt.

Sd/-

Date :- 21/09/2020
Place :- VADODARA

Name and Signature of Liquidator :
SACHIN DINKAR BHATTBHATT

SACHIN BHATTBHATT
INSOLVENCY PROFESSIONAL
IBBI/IPA-003/IP-N000138/2017-2018/11514
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